

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 115
CP(IB) 306 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Labdhi International Pvt Ltd

.....Applicant

V/s

Gorgeous Extrusion Technik Pvt Ltd

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

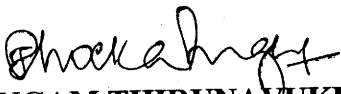
For the Applicant : Mr. Rohan Ved, Advocate.


For the Respondent : Ms. Khyati Punjabi, Advocate.

ORDER

The pleadings are complete and available on e-portal.

Matter stands adjourned for hearing to 25.10.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)